

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Criminal Appeal No(s). 1023-1026/2019

BHAGWAN DAS & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and IA No.97176/2018-EXEMPTION FROM FILING O.T.)

Date : 25-10-2019 These appeals were called on for hearing today.

For Appellant(s) Mr. Kuber Boodh, Adv.
Mr. Raj Kamal, AOR

For Respondent(s) Ms./Mr. Damini Hajela, Adv.
Mr. Parmanand Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Mr. Kuber Boodh, Ld. Counsel is present on behalf of
the petitioner.

Ms./Mr. Damini Hajela, Ld. Counsel is present on
behalf of respondent.

Issue reminder for records.

List again on 13.1.2020.

SURINDER S. RATHI
Registrar

MG